

if they are strictly enforced, will stop hoarding in the country.

Shri V. P. Nayar: That is not the question. My question is whether at this conference any steps were taken or considered to prevent profiteering and not hoarding. They may have ever so many things...

Mr. Deputy-Speaker: He has said that there is a statutory order.

Shri V. P. Nayar: I am also aware of it. My question is whether a special reference to this matter was made at the conference.

Mr. Deputy-Speaker: They are satisfied with the existing provisions.

Shri Nanadas: In distributing land to landless labour have Government fixed any targets?

Shri Kidwai: Each State will do what is required in that State.

Shri K. K. Basu: May I know whether the State of West Bengal has asked for any food quota for the rural deficit areas?

Shri Kidwai: They have asked for the State as a whole and not for the rural or urban areas.

Shri Raghavaiah: May I know, Sir, whether the Government of India is aware of the fact that certain steps taken by certain State Governments have not, in any way, gone to improve the question of assigning lands to agricultural labour?

Shri Kidwai: That question should be asked in the Madras Legislative Council or Assembly. I may convey this question to all the States.

Mr. Deputy-Speaker: It is a State question.

Shri Raghavaiah: Sir, this relates to the Centre.

MALARIA

*51. **Shri A. M. Thomas:** (a) Will the Minister of Health be pleased to state what schemes, if any, have been launched under the Indo-U.S. Project for control of malaria?

(b) In which places are centres going to be opened for anti-malarial operations?

(c) Have the localities been selected after any survey of the incidence of malaria?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The Government of India in co-operation with the Technical Co-operation Administration and various State Governments are launching a 'National Malaria Control Scheme' in India, in which all States except Rajasthan are participating. The Scheme consists of an 'Operational' period up to 1955-56 and a subsequent 'Maintenance' period. Seventy-five control units will be functioning in different States in 1953-54 which will be increased to 125 units during 1954-55 and 1955-56. Each unit will protect about one million people from Malaria.

(b) The centres to be opened for anti-malarial operations will be selected by State Governments in their areas.

(c) The localities have been selected or will be selected by the State Governments in accordance with the malaria incidence data available to them.

Shri A. M. Thomas: May I know what is the estimated cost?

Shrimati Chandrasekhar: Is that the total cost you want? The total estimated cost for the scheme is Rs. 10 crores.

Shri B. S. Murthy: May I know the total number of centres to be selected in Madras and the amount to be granted to the State Government of Madras?

Shrimati Chandrasekhar: The question of allotment of units in Madras has not been yet settled.

Shri B. S. Murthy: May I know whether the allotment is made according to the Centre's needs or statewide?

The Minister of Health (Rajkumari Amrit Kaur): Allotment is made according to what the States ask for and how much can be given to them in view of the number of units available.

Shri A. M. Thomas: May I know whether the selection of centres is purely left to the discretion of the State Governments concerned.

Rajkumari Amrit Kaur: Naturally it has to be left to the discretion of the State Governments because State Governments are responsible for the payment of staff, labour etc. for running their own shows.

Shri Chattopadhyaya: In view of the Indo-U.S. project for control of malaria, may I know whether the U.S. experts have brought a special kind of mosquito into India and, if so, what it carries with it?